

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-91/1994/ 3722/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Sri Rajib Goswami
District & Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati, the 10th July, 2018.

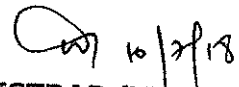
Sub:- **Casual Leave along with station leave permission.**

Ref:- Your letter No. DJ/DH/I-1/2018/3280/Estt., dtd. 21.06.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1 (one) day Casual Leave on 22.06.2018 along with station leave permission from the evening of 21.06.2018 till the morning of 25.06.2018 has been ~~granted~~/rejected.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

